

Sixteenth Loksabha

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Title: Regarding permission granted by the Central Water Commission (CWC) to Cauvery Neeravari Nigam Limited Karnataka to prepare a DPR for Mekedatu project on River Cauvery.

DR. P. VENUGOPAL (TIRUVALLUR): Madam Speaker, on behalf of our Party, AIADMK, we have given a notice to move an Adjournment Motion regarding permission granted by the Central Water Commission (CWC) to Cauvery Neeravari Nigam Limited, Karnataka to prepare a DPR for Mekedatu project on River Cauvery. ...*(Interruptions)*

Madam, in clear violation of the award given by the Cauvery Water Disputes Tribunal, the Central Water Commission, Government of India, had given permission to prepare a DPR for constructing a reservoir at Mekedatu across River Cauvery. ...

*(Interruptions)* It is being constructed not just for drinking water, but also to increase the extent of irrigation. ... *(Interruptions)* The CWC did not consider the genuine and justifiable objection of Tamil Nadu. ... *(Interruptions)* This has caused great alarm and apprehension, and this is going to affect the livelihood of lakhs of farmers who depend on Cauvery water. ... *(Interruptions)*

Hon. Chief Minister of Tamil Nadu had written to the hon. Prime Minister on 27.11.2018 requesting the Centre to instruct the CWC to withdraw the permission given to prepare DPR to construct Mekedatu Dam across the Cauvery River. ... *(Interruptions)* He reiterated the same in the Memorandum presented to the hon. Prime Minister on 8.10.2018. ... *(Interruptions)* The Tamil Nadu Legislative Assembly also passed a unanimous Resolution during its special sitting on 6.12.2018 in this regard and sent it to the Centre for consideration. ... *(Interruptions)*

In view of this, I would request you, hon. Madam, to permit us to move the Adjournment Motion to draw the attention of the Government to this very serious livelihood issue of lakhs of farmers of Tamil Nadu so that the Centre instructs the CWC to withdraw the permission granted to Cauvery Neeravari Nigam Limited. ... *(Interruptions)*

Thank you, Madam. ... *(Interruptions)*

HON. SPEAKER :

Dr. K. Kamaraj,

Shrimati R. Vanaroja, and

Shrimati V. Sathyabama are permitted to associate with the issue raised by Dr. P. Venugopal.

... (Interruptions)

HON. SPEAKER: Yes, Shri Pralhad Joshi wants to say something.

... (Interruptions)

SHRI PRALHAD JOSHI (DHARWAD): Madam, in reply to a Question regarding the Mokedatu Project listed today, it is mentioned that : “The feasibility Report of Mokedatu Balancing Reservoir cum Drinking Water Project was submitted to Central Water Commission by the Government of Karnataka for according in-principle clearance for preparation of Detailed Project Report.”. ... (*Interruptions*) So, this is a balancing reservoir. ... (*Interruptions*) Just the in-principle approval is given for it. ... (*Interruptions*) We are not utilizing that water for irrigation, and the entire water that will be stored in Mokedatu will further flow to Tamil Nadu. ... (*Interruptions*) It is a drinking water project. ... (*Interruptions*) Not even a single drop of water we are using for irrigation purpose. ... (*Interruptions*) Whatever is the prevalent award ... (*Interruptions*)

HON. SPEAKER :

Shri Shivkumar Udasi is permitted to associate with the issue raised by Shri Pralhad Joshi.

... (Interruptions)

HON. SPEAKER: Next speaker is Shri Jai Prakash Narayan Yadav.

... (Interruptions)

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At this stage, Dr. J. Jayavardhan and some other hon. Members came and stood on the floor near the Table.